

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

N O T I F I C A T I O N

Dated, Imphal, the 8th February, 2022

There will be a reference on the sudden demise of Shri K. Jagat Singh, State Government Counsel, on 8th February, 2022 at 11.30 a.m. for 45 minutes through video conferencing. Court will resume thereafter.

[link : <https://high-court-of-manipur.webex.com/meet/courtroom1>]

B E F O R E


HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR
HON'BLE MR. JUSTICE M.V. MURALIDARAN
HON'BLE MR. JUSTICE A. BIMOL SINGH

Reference by:

1. Mr. Ibotombi Namoijam, Sr. Advocate,
President, High Court Bar Association, Manipur.
2. Mr. Salam Rupachandra Singh, Additional Advocate General, Manipur.
3. Mr. F. A. Khalid, Chairman, Bar Council of Manipur.
4. Mr. Kh. Samarjit Singh, Assistant Solicitor General of India.

Reply by:

HON'BLE THE CHIEF JUSTICE
(THERE WILL BE 2 MINUTES SILENCE)


(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

Copy to: -

1. The Advocate General, Govt. of Manipur
2. The Registrar, Administration & Vigilance, High Court of Manipur
3. The Govt. Advocates, Govt. of Manipur
4. The President, High Court Bar Association, Manipur
5. The President, AMBA, Manipur
6. The Chairperson, Bar Council of Manipur.
7. Mr. Salam Rupachandra Singh, Addl. Advocate General, Govt. of Manipur.
8. Mr. Kh. Samarjit Singh, Assistant Solicitor General of India.
9. All the Jt. Registrars, High Court of Manipur
10. All the Deputy Registrars, High Court of Manipur
11. The Principal Secretary to the Hon'ble Chief Justice, High Court of Manipur
12. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur
13. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir
14. The P.S. to Hon'ble Mr. Justice MV Muralidaran
15. The P.S. to Hon'ble Mr. Justice A. Bimol Singh
16. The P.S. to Registrar General, High Court of Manipur
17. The P.S. to Registrar (Judicial), High Court of Manipur
18. The System Analyst, High Court of Manipur.
- **for uploading the same to the official website**
19. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur
20. The Court Masters, High Court of Manipur
21. Guard File/Order Book
22. Notice Board
23. Concerned file.


(YUMKHAM ROTHER)
REGISTRAR (JUDL.)